

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

IA 130638/2019, in Criminal Appeal No(s). 119/2020

NOOR HASAN ALIAS NOORA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 130638/2019 - EXEMPTION FROM FILING O.T.)

WITH

CrI.A. No. 1625/2021 (II)

(FOR ADMISSION and I.R. and IA No.122427/2021-CONDONATION OF DELAY IN FILING and IA No.122428/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.122430/2021-EXEMPTION FROM FILING O.T. IA No. 122428/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 122430/2021 - EXEMPTION FROM FILING O.T.)

Date : 15-12-2022 These matters were called on for hearing today.

For Appellant(s)

Mr. Rajesh Srivastava, AOR
Mr. Gaurav Verma, Adv.
Mr. Ravins Francis, Adv.

For Respondent(s)

Mr. Sarvesh Singh Baghel, AOR
Mr. Ajay Kumar Prajapati, Adv.
Ms. Pooja Singh, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Sole respondent is duly represented in both the matters.

Records not received.

Issue D.O. letter in this regard.

List again on 03.02.2023.

S.P.S. LALER
Registrar